

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

245. MA/1551/2018 CP/3898(MB)2018

IN THE MATTER OF

Varsha Vinod Vasant And Others

... Petitioner

Vs

Hemant Sea Carriers Pvt Ltd AndOthers.

... Respondent

U/s 241 (2) of the Companies Act, 2013

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Rajni Divkar (PH)

For the Respondent: Adv. Lodhe (R4) (PH)

ORDER

Due to paucity of time, the matter could not be taken up. List on **04.12.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/